THE HIGH COURT OF MEGHALAYA SHILLONG

NOTICE

NO.HCM - III/04/2015/

DATED, SHILLONG THE 26 H MARCH, 2015.

In partial modification to the Constitution of Bench dated 20.03.2015, Hon'ble the Chief Justice, High Court of Meghalaya, Shillong is pleased to constitute Division Bench and Single Bench for the 27th March, 2015 and 28th March, 2015 as follows:-

- Full Bench consisting of Hon'ble Mr. Justice Uma Nath Singh, Chief Justice, Hon'ble Mr. Justice T Nandakumar Singh and Hon'ble Mr. Justice S R Sen, would take up hearing of cases pertaining to matters cognizable by a Full Bench on Friday the 27th of March, 2015, at 10:30 AM in Chief Justice's Court Room.
- 2. Division Bench consisting of Hon'ble Mr. Justice Uma Nath Singh, Chief Justice and Hon'ble Mr. Justice T. Nandakumar Singh would take up all Motion, Admission, Order and Hearing of cases pertaining to matters cognizable by a Division Bench on Saturday the 28th of March, 2015 at 10:30 AM in Chief Justice's Court Room.
- 3. Single Judge Bench of Hon'ble Mr. Justice Uma Nath Singh, Chief Justice would take up Motion, Admission, Orders and Hearing of Petitions filed under Arbitration & Conciliation Act, 1996; Civil Contempt filed under Contempt of Courts Act 1971; Criminal Revision Petition; Transfer Petition (Tr.P.(C)) cognizable by Single Judge; and any other urgent matters which cannot be listed before other Single Judge Benches on Friday the 27th of March, 2015 after Full Bench Rises in Chief Justice's Court Room.
- 4. Single Judge Bench of Hon'ble Mr. Justice T. Nandakumar Singh would take up Motion, Admission, Orders and Hearing Matters relating to Criminal Appeal; Civil Revision Petition; Company Matters; Civil Writ Petitions; Criminal Petitions; Bail Application; Criminal Misc. Case; Civil Appeals; Miscellaneous Appeals and any other matter which cannot be listed before other Single Judge Benches on Friday the 27th of March, 2015 and Saturday the 28th of March, 2015 at 2:00 PM in Court Room No. 1.

By order

REGISTRAR GENERAL

Memo NO.HCM - III/04/2015/ 424 A

DATED, SHILLONG THE 26 TH MARCH, 2015.

Copy for information to:-

- 1. The Joint Registrar cum Secretary to Hon'ble Mr. Justice Uma Nath Singh, Chief Justice [Acting], High Court of Meghalaya, Shillong.
- 2. The Private Secretary to Hon'ble Mr. Justice T.NK.Singh, High Court of Meghalaya, Shillong.
- 3. The Private Secretary to Hon'ble Mr. Justice S.R.Sen, High Court of Meghalaya, Shillong.
- 4. The Registrar, High Court of Meghalaya, Shillong.
- 5. The Advocate General High Court of Meghalaya, Shillong.
- 6. The Additional Advocate General High Court of Meghalaya, Shillong.
- 7. Mr./Ms/Mrs_____Senior Advocate, High Court of Meghalaya, Shillong.
- 8. The Deputy Registrar Judicial, High Court of Meghalaya, Shillong.
- 9. The Superintendent (Judicial), High Court of Meghalaya, Shillong.
- 10. The System Analyst, High Court of Meghalaya, Shillong.
- 11. The Central Government Counsel, High Court of Meghalaya, Shillong.
- 12. The President/Secretary Shillong High Court Bar Association, Shillong.
- 13. The Court Master, High Court of Meghalaya, Shillong.
- 14. The High Court Notice Board.
- 15. Office File.

REGISTRAR GENERAL